

native sites for its branches at Pusa Road and Patel Nagar in the wake of the prosecutions launched by the D.D.A against the managers of the above branches for functioning in non-conforming areas Reserve Bank have already issued licence to the bank for its site at South Patel Nagar and its request for a licence at the second site is being processed

(b) and (d) Reserve Bank have reported that there is no contravention of any of its regulations by the Bank in regard to hiring of the aforesaid premises. As such the question of instituting any enquiry in this regard does not arise

Financial Irregularities by United Commercial Bank for last two years

6092 SHRI BIJOY KUMAR MONDAL
SHRI MADHAV PRASAD TRIPATHI

Will the Minister of FINANCE be pleased to state

(a) what are the amounts expended by the United Commercial Bank during the last two years for which balance sheets have been published on furniture, stationery and public relations;

(b) is it a fact that expenditure on the said items is abnormally high, and

(c) if so, do Government propose to make investigations whether the amounts were spent judiciously and that there are no irregularities?

THE MINISTER OF FINANCE (SHRI H. M. PATEL) (a)

As per the balance sheets of the United Commercial Bank the amount spent by it on furniture and fixtures, stationery, printing and advertisement and public relations and publicity during the years 1975-76 is as follows

(Rs in lakhs)

	1975	1976
1 Furniture & Fixtures	108 35	145.12
2 Stationery, Printing and advertisement etc	99 92	106 74
3 Of (2) above Public Relations and Publicity	19 09	27 68

(b) Reserve Bank of India have reported that the expenditure incurred by the Bank compares favourably with the expenditure incurred on these items by other banks of comparable size

(c) Does not arise

Role of Banks and Cooperative Societies to Check Private Money Lending in Tribal Areas of Orissa

6093 SHRI GIRIDHAR GOMANGO Will the Minister of FINANCE be pleased to state:

(a) the role played by the banks, Cooperative societies and the financial

institutions to check the private money lending in tribal areas of Orissa,

(b) whether this system is still operating in those areas and

(c) the steps taken by the Government of Orissa to check this economic exploitation of tribals so far?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a)

to (c) The State Government of Orissa like other States, has passed legislation for liquidation of rural indebtedness with a view to provide relief from debt to small and marginal